

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)**

**LOK SABHA
UNSTARRED QUESTION NO. †26
TO BE ANSWERED ON 02.02.2017**

Proposal from Government of Madhya Pradesh

†26. SHRI GANESH SINGH:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government has received any proposal from the Government of Madhya Pradesh seeking financial grant of 11 crore and 20 lakh for construction of Rajiv Gandhi Indoor Sports Complex;**
- (b) if so, the details and the present status thereof; and**
- (c) the time by which the said grant is likely to be sanctioned?**

**ANSWER
THE MINISTER OF STATE (INDEPENDENT CHARGE)
FOR YOUTH AFFAIRS & SPORTS
(SHRI VIJAY GOEL)**

(a) & (b) Yes, Madam. A proposal was received from Government of Madhya Pradesh vide their letter dated 29.10.2015 for construction of 14 sports complexes at Block level in 10 Districts of Madhya Pradesh under RGKA Scheme at an estimated cost of Rs.11.20 crore at the rate of Rs.80 lakh for each sports complex. It was decided by this Ministry on 22.09.2015 to revise the erstwhile Rajiv Gandhi Khel Abhiyan (RGKA) Scheme. As the policy decision to revisit the RGKA Scheme has already been taken on 22.09.2015, a letter was sent to Government of Madhya Pradesh on 05.11.2015 that the proposal received from Government of Madhya Pradesh has been kept in abeyance. From the current financial year 2016-17, a new Scheme “Khelo India – National Programme for Development of Sports” has been evolved by this Ministry as a Central

Sector Scheme. A circular was issued by this Ministry on 30.05.2016 and again on 23.06.2016 requesting the States that proposals may be forwarded for creation of sports infrastructure as per the Guidelines under Khelo India Scheme. No proposal has been received from Government of Madhya Pradesh in response to this Ministry's letters.

(c) Does not arise.
